

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2351/2002

This the 31st day of March, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. GOVINDAN S. TAMPI, MEMBER (A)

M. Shankar Kumar
Upper Division Clerk
S/o Dr. M.R.K. Murthy,
Y-309, EWS Flats
DLF Ankur Vihar
Loni-201102. Ghaziabad (U.P.)

(Applicant in person).

Versus

Union of India
Through the Secretary
Department of Science and Technology
Ministry of Science and Technology
Technology Bhavan,
New Mehrauli Road,
New Delhi-110016.

(By Advocate: Sh. M.M. Sudan)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Applicant seeks permission to withdraw the OA. OA is dismissed as withdrawn with liberty to file the same afresh in accordance with law.

(GOVINDAN S. TAMPI)
Member (A)

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(KULDIP SINGH)
Member (J)

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